

109

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 595/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> December 2017, 10.30 A.M**

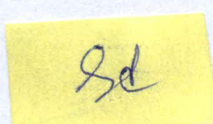
Name of the Company	Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

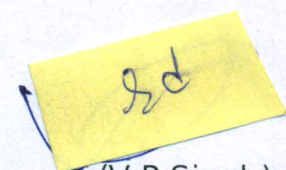
1.	Rahul Auddy, Adv.	Allahabad Bank	Rahul Auddy 18/12/17
2.	Rajashree Dutta, Adv.		
1.	Ms. Manju Bhutani	SPS Steel Rolling Mills Ltd	Amulya 18/12/17
2.	Ms. Sonita Mulherjee		
3.	Ms. Shrivangi Thad		

**ORDER**

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard the arguments. Reserved for order.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)